

on it by obtaining the consent of the States under Article 252.

3. The State Governments should be advised to set up Land Use Boards vested with the authority to assess and manage their land and soil resources in the best possible manner.

(c) The Report of the Preparatory Committee is under the active consideration of the Government.

Plot allotted to Scheduled Castes/Tribes by D.D.A.

1832. SHRI RAJDEO SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of plots allotted to Scheduled Castes/Tribes by the D.D.A. in Delhi;

(b) what is the percentage of the same and how the D.D.A. proposes to bring this to the level allowed; and

(c) the number of commercial plots and shops allotted to this category along with the percentage?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):(a) to (c). Information is being collected and will be placed on the table of the House.

Demand for Commission to enquire into Allegation of I.H.F.

1833. SHRI NIMBALKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the President of the Indian Olympic Association has approached the Government to appoint one-man commission to enquire into the allegations against the Indian Hockey Federation;

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE: (a) and (b): Government have carefully examined, in consultation with the All India Council of Sports, the letter received from the President, Indian Olympic Association and have come to the conclusion that the election of office bearers of the Indian Hockey Federation were held strictly according to the agreement reached between the two rival groups in the Federation, and that re-opening of the issue at this stage would not be in the larger interest of the game of Hockey. It is hoped that the Federation will be able to persuade all member Associations to give their full cooperation in the interest of promotion of the game. Government will give the Federation all assistance necessary.

Construction of Annexe to Parliament House

1834. SHRI C. K. CHANDRAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount spent so far for the construction of the Annexe to Parliament House and the two new buildings for Lok Sabha and Rajya Sabha receptions;

(b) what is the total amount to be spent on these on completion;

(c) at what stage the constructions stand; and

(d) when these are likely to be completed?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU-RAMAIAH): (a) Rs. 2,81,29,758|-.

(b) Rs. 3,37,60,000|-, approximately.

(c) The structural work of the Parliament Secretariat Extension building on plot No. 114 and of the Reception and Electric Sub-station buildings on plot No. 118 is complete.